## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 22 OF 2016 &</u> IA NOS. 55, 57 & 115 OF 2016

**Dated: 24<sup>th</sup> May, 2018** 

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

SunE Solar B.V. .... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. N. Sai Vinod for R-1

Mr. Buddy A. Ranganathan

Mr. Hasan Murtaza Ms. Malavika Prasad

Ms. Anchal Arora for R-2 & 3

## ORDER

We have heard learned counsel for the parties.

Learned counsel for the Respondents may file their respective written submissions on or before 28.05.2018 after serving copy on the other side.

List the matter for further hearing on 29.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member